

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0007355/2022	BRUNDABAN DALEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	//0 () //
2	BLAPL/0007356/2022	FARID @ FARIDUL MALLICK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /212 /2022 () //
3	BLAPL/0007357/2022	PRAMOD KUMAR GOUDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	//0 () //
4	BLAPL/0007358/2022	PRADEEP KUMAR SHAW VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	RAJGANGPUR /470 /2021 () //
5	BLAPL/0007359/2022	MD.IRSHAD VS STATE OF ODISHA	RAMANI KANTA PATTANAIK VS	SUNDARGARH TOWN /224 /2022 () //
6	BLAPL/0007360/2022	MUNA BARAL VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /327 /2022 () //
7	BLAPL/0007361/2022	BIKRAM SAILYA VS STATE OF ODISHA	UMAKANTA BARIK VS	JAIPATNA /464 /2021 () //
8	BLAPL/0007362/2022	ANIL KUMAR PUHAN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BALIANTA P.S. /243 /2022 () //
9	BLAPL/0007363/2022	ANIL KUMAR PUHAN VS STATE OF ODISHA	SATYASHREE MOHANTY VS	BALIANTA P.S. /241 /2022 () //
10	BLAPL/0007364/2022	SUBASH DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GOLANTHARA (BERHAMPUR) /197 /2022 () //
11	BLAPL/0007365/2022	BALARAM KISAN @ BALARAM @ BALA KISAN VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DHANUPALI /192 /2022 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
12	BLAPL/0007366/2022	RIJIN RANA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BONAI /104 /2022 () //
13	BLAPL/0007367/2022	RANJIT NAYAK @ RANJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /308 /2020 () //
14	BLAPL/0007368/2022	RAHUL BAGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	UMERKOTE /4 /2022 () //
15	BLAPL/0007369/2022	PINTU @ PUSPAK RANJAN PATRA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	NADANAKANAN P.S. /93 /2021 () //
16	BLAPL/0007370/2022	BIRANCHI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /133 /2022 () //
17	BLAPL/0007371/2022	PAPU @ JAYAEV @ PRABIR JENA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	KALINGA NAGAR /90 /2022 () //
18	BLAPL/0007372/2022	PRAMOD GOUDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MAHILA (BERHAMPUR) /70 /2014 () //
19	BLAPL/0007373/2022	JAMUNA MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH /391 /2022 () //
20	BLAPL/0007374/2022	SHYAM MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BARGARH /391 /2022 () //
21	BLAPL/0007375/2022	SUDARSAN SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
22	BLAPL/0007376/2022	ANSUMMAN SATPATHY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUNAKATAK /69 /2022 () //
23	BLAPL/0007377/2022	HAPPY PATTNAIK @ KALANDI	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /199 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0007378/2022	STATE OF ODISHA AMAR SAHU @ SAHOO	BHARAT BHUSAN ROUSTRAY	// ANGUL TOWN /322 /2022
		VS	VS	()
25	BLAPL/0007379/2022	STATE OF ODISHA HAKIM KHAN @ HAPUS	NARENDRA KUMAR LENKA	// NAYAGARH /48 /2022
		VS	VS	()
26	BLAPL/0007380/2022	STATE OF ODISHA BIMAL BIDYADHAR	BIBHUTI BHUSAN MISHRA	// BHAWANIPATNA TOWN /258 /2022
		VS	VS	()
27	BLAPL/0007381/2022	STATE OF ODISHA BHARAT BADAİK	SOUBHAGYA KUMAR DASH	// BISRA /158 /2020
		VS	VS	()
28	BLAPL/0007382/2022	STATE OF ODISHA RATNA GAGERANGA	DIPTI RANJAN BHOKTA	// CHANDRAPUR /57 /2022
		VS	VS	()
29	BLAPL/0007383/2022	STATE OF ODISHA PRABHAS CHANDRA KHETI	SATYABRATA PANDA	// MANAMUNDA /107 /2022
		VS	VS	()
30	BLAPL/0007384/2022	STATE OF ODISHA MAYADHARA SETHY	SATYABRATA PANDA	// TARBHA /215 /2021
		VS	VS	()
31	BLAPL/0007385/2022	STATE OF ODISHA RAHUL KUMAR YADAV	NITYANANDA MOHAPATRA	// GOLANTHARA (BERHAMPUR) /24 /2022
		VS	VS	()
32	BLAPL/0007386/2022	STATE OF ODISHA MITHUN TIRIYA @ KALICCHARAN TIRIYA	ARIJEET MISHRA	// RARUAN /97 /2021
		VS	VS	()
33	BLAPL/0007387/2022	STATE OF ODISHA ANIL RATHOD	RAJIB LOCHAN PATTNAİK	// PODIA PS /63 /2022
		VS	VS	()
34	BLAPL/0007388/2022	STATE OF ODISHA NARESH KALETH @ CHHUNU	KALPANA PATTNAİK	// RAJGANGPUR /225 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
35	BLAPL/0007389/2022	STATE OF ODISHA BIKASH RAY VS	DILIP KUMAR SAHU VS	// JHARSUGUDA /216 /2016 ()
36	BLAPL/0007390/2022	STATE OF ODISHA BISWANATH MAJHI VS	RUDRA NARAYAN PARIJA VS	// OUPADA /71 /2020 ()
37	BLAPL/0007391/2022	STATE OF ODISHA PRAKASH CHANDRA BEHERA VS	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /178 /2020 ()
38	BLAPL/0007392/2022	STATE OF ODISHA SIDHESWAR RANA VS	SUSANTA KUMAR LENKA VS	// KANTAMAL /89 /2022 ()
39	BLAPL/0007393/2022	STATE OF ODISHA AMIT KUMAR PRADHAN VS	S.S.RAY (2) VS	// GUNUPUR /138 /2022 ()
40	BLAPL/0007394/2022	STATE OF ODISHA ANIL MAKAR VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /835 /2019 ()
41	BLAPL/0007395/2022	STATE OF ODISHA ARJUN KUMURA VS	SUSANTA KUMAR SAHU VS	// DHANUPALI /192 /2022 ()
42	BLAPL/0007396/2022	STATE OF ODISHA GOLU @ DURGA SAHU VS	SIDHESWAR MOHANTY VS	// BANHARPALI /142 /2022 ()
43	BLAPL/0007397/2022	STATE OF ODISHA BASANTA BEHERA @ KAMALA VS	ANJAN KUMAR BISWAL VS	// BERHAMPUR /74 /2022 ()
44	BLAPL/0007398/2022	STATE OF ODISHA SANJAYA NAYAK VS	AMLAN SHAKTI PAUL VS	// / /0 ()
45	BLAPL/0007399/2022	STATE OF ODISHA SAMIR KHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BOLANGIR SADAR /30 /2021 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
46	BLAPL/0007400/2022	RABINDRA PARIDA VS STATE OF ODISHA	SAMVIT MOHANTY VS	ABHAYACHANDPUR /40 /2020 () //
47	BLAPL/0007401/2022	DIBYAJYOTI NAIK @ NAYAK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	CHARMAL /90 /2022 () //
48	BLAPL/0007402/2022	MUNA GOUDA VS STATE OF ODISHA	ASHOK DAS VS	/ /0 () //
49	BLAPL/0007403/2022	SK. AJARUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /222 /2022 () //
50	BLAPL/0007404/2022	TAPAN BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /36 /2022 () //
51	BLAPL/0007405/2022	HRUSHIKESH SAHOO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /4 /2019 () //
52	BLAPL/0007406/2022	BIPLAB KESHARI PARIDA VS STATE OF ODISHA	ARIJEET MISHRA VS	CAPITAL P.S. /19 /2022 () //
53	BLAPL/0007407/2022	BICHA @ BICHITRANAND SENAPATI VS STATE OF ODISHA	RAJALAXMI BISWAL VS	NAUGAON /123 /2022 () //
54	BLAPL/0007408/2022	GOBINDA NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	ANANDAPUR /136 /2022 () //
55	BLAPL/0007409/2022	ABANI GHOSH VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BARIPADA TOWN /916 /2021 () //
56	BLAPL/0007410/2022	CHETLAL MANDAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES /4 /2022 () //
57	BLAPL/0007411/2022	SK. TIPU @ MD. SAZIT SALIM	SUSANTA KUMAR BARAL	CANTONMENT ROAD /70 /2022

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0007412/2022	RAJ KUMAR SAHU	JUGALA KISHORE PANDA	PHIRINGIA /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0007413/2022	RABINDRA SUNANI	BYOMOKESH SAHOO	JAMANKIRA /6 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0007414/2022	AJU PANDA	JIBAN RANJAN DASH	BURLA /314 /2022
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0007415/2022	SANJAY SETHY	BHARAT BHUSAN ROUSTRAY	BANTALA /220 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0007416/2022	KANHA NAIK	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /322 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0007417/2022	SATYAPRIYA KHANDAYATARAY	TARA PRASAD MOHAPATRA	JODAPADAR /124 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0007418/2022	BUDHURAM MUNDA @ TUYU	PARTHA SARATHI DAS	KEONJHAR SADAR /279 /2018
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0007419/2022	NILAMANI LUHA	JUGALA KISHORE PANDA	PHIRINGIA /85 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0007420/2022	TUNU @ JHUNA SETHI	JUGALA KISHORE PANDA	NAYAGARH /167 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0007421/2022	SAGAR MUNDA	SUSANTA KUMAR SAHU	DHANUPALI /192 /2022
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0007422/2022	ARUN DUBEY	RESHMA BEHERA	MACHHKUND /112 /2020
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0007423/2022	STATE OF ODISHA KAPILDEV MAJUMDAR VS	ARIJEET MISHRA VS	// SPL.TASK FORCE /12 /2022 ()
70	BLAPL/0007424/2022	STATE OF ODISHA OPPU HALDAR VS	RAJIB LOCHAN PATTNAIK VS	// ORKEL /209 /2019 ()
71	BLAPL/0007425/2022	STATE OF ODISHA CHAITAN HARIJAN VS	TUKUNA MISHRA VS	// KOTPAD /8 /2021 ()
72	BLAPL/0007426/2022	STATE OF ODISHA AMIT TANDI VS	SATYA NARAYAN MISHRA 4 VS	// KESINGA /42 /2022 ()
73	BLAPL/0007427/2022	STATE OF ODISHA SANDIR SINGH HEMBRAM VS	ANJAN KUMAR BISWAL VS	// SARAT /48 /2021 ()
74	BLAPL/0007428/2022	STATE OF ODISHA SIDA SOREN VS	BIDYALOK MOHAPATRA VS	// KHUNTA /56 /2018 ()
75	BLAPL/0007429/2022	STATE OF ODISHA SANTOSH SINGH VS	MANOJ KUMAR PATI VS	// BOLANGIR TOWN /68 /2021 ()
76	BLAPL/0007430/2022	STATE OF ODISHA SATYABHAMA SAHOO VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /357 /2022 ()
77	BLAPL/0007431/2022	STATE OF ODISHA MITHUN TIRIYA @ KALICHARAN TIRIYA VS	ARIJEET MISHRA VS	// JASHIPUR /29 /2022 ()
78	BLAPL/0007432/2022	STATE OF ODISHA SRIBATSCHA PARAMGURU VS	TAPAN JYOTI PANI VS	// KHURDA MODEL /444 /2020 ()
79	BLAPL/0007433/2022	STATE OF ODISHA RADHAMANI MANSINGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// BOLAGARH P.S. /132 /2022 () //

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	BLAPL/0007434/2022	RASABIHARI DASH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 () //
81	BLAPL/0007435/2022	KITU RAULA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHATRAPUR /210 /2019 () //
82	BLAPL/0007436/2022	PADU PATRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	SEMILLIGUDA /14 /2021 () //
83	CMAPL/0000318/2022	BABUL NAIK @ NAYAK VS STATE OF ODISHA	ADV. VS	// () //
84	CMAPL/0000319/2022	JITENDRA BEHERA VS STATE OF ODISHA	ADV VS	// () //
85	CMP/0000686/2022	GIDITURI SRIDEVI @ SREEDEVI G@G SRIDEVI VS GIDITURI VENKATAB SATYA PRASAD	DIPTI RANJAN BHOKTA VS	// () //
86	CMP/0000687/2022	ANUP KUMAR DHIRSAMANT VS LAXMIPRIYA DAS	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),ANGUL(Anugul *) CS/0000314/2010
87	CMP/0000688/2022	ANUP KUMAR DHIRSAMANT VS CHATRUBHUJA NAIK	BANSHIDHAR BAUG VS	// CIVIL JUDGE (SD),ANGUL(Anugul *) CS/0000314/2010
88	CMP/0000689/2022	GIRISH KUMAR MOHANTY VS MANORANJAN DAS	B.SATAPATHY VS	// () //
89	CMP/0000690/2022	SWAPNA CHAKRABORTY VS PARBATI ROUT	ABINASH ROUTRAY VS	// () //
90	CMP/0000691/2022	ANAND KUMAR AGRAWAL VS RAJABALA AGARWAL	KALINGA KESHARI MOHAPATRA VS	// () //
91	CMP/0000692/2022	JHUNULATA SAHOO	A.C.SARANGI	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
92	CMP/0000693/2022	SABITA NAYAK SUBARNA NAIK	SUKANTA KUMAR NAYAK	//
		VS	VS	0
93	CMP/0000694/2022	NITYA NAIK PRABODHA KUMAR PANDA	PRAFULLA KUMAR SAHOO	//
		VS	VS	0
94	CMP/0000695/2022	STATE OF ODISHA PRASANTA KUMAR PRUSTY	KSHETRABASI MOHANTY	//
		VS	VS	0
95	CMP/0000696/2022	STATE OF ODISHA KHITISUTA NAIK	PABITRA KUMAR NAYAK	//
		VS	VS	0
96	CONTC/0004938/2022	KHIROD PATEL KALIA CHARAN KHETI	PRADIPTA KUMAR PATTNAIK	//
		VS	VS	0
97	CONTC/0004939/2022	BISHNUPADA SETHI, I.A.S. MUSTAFA ALLI	PRADIPTA KUMAR PATTNAIK	//
		VS	VS	0
98	CONTC/0004940/2022	BISHNUPADA SETHI, I.A.S. GOURANGA CHARAN MALLICK	PRADIPTA KUMAR PATTNAIK	//
		VS	VS	0
99	CONTC/0004941/2022	BISHNUPADA SETHI, I.A.S. KIRTAN PARIDA	ADV	//
		VS	VS	0
100	CONTC/0004942/2022	SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR,(OPDC) RANJAT KUMAR MOHANTY	ADV	//
		VS	VS	0
101	CONTC/0004943/2022	SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR,(OPDC) SURENDRA KUMAR BARAL	ADV	//
		VS	VS	0
102	CONTC/0004944/2022	SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR,(OPDC) NATABAR BEHERA	ADV	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0004945/2022	SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR,(OPDC) SARAT CHANDRA NAYAK VS	ADV VS	// // ()
104	CONTC/0004946/2022	SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR,(OPDC) SRIDHARA SAHOO VS	ADV VS	// // ()
105	CONTC/0004947/2022	SMRUTI RANJAN PRADHAN, MANAGING DIRECTOR,(OPDC) HIMANSU SAMAL VS	BASUDEV MISHRA VS	// // ()
106	CONTC/0004948/2022	SANJIB CHOPRA, PRINCIPAL SECY., HOME DEPT. SANAT KUMAR BEHERA VS	ADV VS	// // ()
107	CONTC/0004949/2022	GUHA POONAM TAPAS KUMAR, I.A.S. EPILI JAGABANDHU VS	ADV VS	// // ()
108	CONTC/0004950/2022	BINITA SENAPATI, OES 1 BIJAYA KUMAR RANA VS	ADV VS	// // ()
109	CONTC/0004951/2022	BISHNUPADA SETHI, I.A.S. DUBBA DANDASI VS	AUROBINDA SAHOO VS	// // ()
110	CONTC/0004952/2022	G.MATHI VATHANAN, I.A.S SUKANTI BEHERA VS	AUROBINDA SAHOO VS	// // ()
111	CONTC/0004953/2022	G.MATHI VATHANAN, I.A.S PRADIPTA KUMAR NAYAK VS	AUROBINDA SAHOO VS	// // ()
112	CONTC/0004954/2022	G.MATHI VATHANAN, I.A.S KISHORE CHANDRA TRIPATHY VS	AUROBINDA SAHOO VS	// // ()
113	CONTC/0004955/2022	G.MATHI VATHANAN, I.A.S SEKH HAKIM VS	AUROBINDA SAHOO VS	// // ()
		G.MATHI VATHANAN, I.A.S		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0004956/2022	RAJAKISHORE BEHERA VS G.MATHI VATHANAN, I.A.S	AUROBINDA SAHOO VS	// 0 //
115	CONTC/0004957/2022	FULA SETHI VS G.MATHI VATHANAN, I.A.S	AUROBINDA SAHOO VS	// 0 //
116	CONTC/0004958/2022	SABIR KHAN VS G.MATHI VATHANAN, I.A.S	AUROBINDA SAHOO VS	// 0 //
117	CONTC/0004959/2022	PRASANT KUMAR MUDULI VS ASHOK MEENA, I.A.S.	AUROBINDA SAHOO VS	// 0 //
118	CONTC/0004960/2022	KARU HANSDAH VS SURESH CHANDRA MOHAPATRA, CHIEF SECY., GOVERNMENT OF ODISHA.	ADV VS	// 0 //
119	CONTC/0004961/2022	BIJAYAKETAN BIDYADHAR SAHOO VS SATYA RANJAN SAHOO,DIRECTOR SECONDARY EDU.,BBSR	ADV. VS	// 0 //
120	CONTC/0004962/2022	JYOTIRANJAN JENA VS SATYA RANJAN SAHOO, DIRECTOR SECONDARY EDU.	ADV VS	// 0 //
121	CONTC/0004963/2022	HARERAM MISHRA VS JYOTI RANJAN MISHRA, MANAGING DIRECTOR, ODISHA STATE SEED CORPORATION LTD.	ADV VS	// 0 //
122	CONTC/0004964/2022	MADHUSUDAN BEHERA VS BANASHREE MALLICK,CHIEF EXECUTIVE OFFICER, BANKI CENTRAL COOPERATIVE BANK L.T.D	ADV VS	// 0 //
123	CONTC/0004965/2022	TRAILOKYARANJAN DASH VS BISHNUPADA SETHY, I.A.S	ADV VS	// 0 //
124	CONTC/0004966/2022	SAMIR KUMAR DEHURY VS NIBEDITA MISHRA, DIRECTOR, H.E. DEPT.	ADV VS	// 0 //
125	CONTC/0004967/2022	SARASWATI BEHERA	ADV.	//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
126	CONTC/0004968/2022	MANASI NIMBHAL, IAS PURNANANDA BHOI	ADV.	//
		VS	VS	0
127	CONTC/0004969/2022	BISHNUPAD SETHY, I.A.S. RUKMAN DISHREE	ADV.	//
		VS	VS	0
128	CONTC/0004970/2022	BISHNUPAD SETHY, I.A.S. PARAMANANDA MOHAPTRA	ADV	//
		VS	VS	0
129	CONTC/0004971/2022	ASHOK K.K.MEENA, I.A.S. DINABANDHU BARIK	ADV	//
		VS	VS	0
130	CONTC/0004972/2022	ASHOK K.K.MEENA, I.A.S. SUBHAKANTA PRADHAN	ADV	//
		VS	VS	0
131	CONTC/0004973/2022	ASHISH ISHWAR PATIL, COLLECTOR KANDHAMAL DR.MANMOHAN SWAIN	ADV	//
		VS	VS	0
132	CONTC/0004974/2022	SASWAT MISHRA, PRINCIPAL SECY., H.E. DEPT. BIJAYA KUMAR BARIK	SAMVIT MOHANTY	//
		VS	VS	0
133	CONTC/0004975/2022	PRITIPARNA MISHRA, TAHASILDAR,KUJUNGA,JAGATSINGHPUR. GANAPATI EDUCATIONAL TRUST	S.RATH	//
		VS	VS	0
134	CONTC/0004976/2022	PROF. DR. RAMA RAMAN MOHANTY BALARAM BEHERA	ADV	//
		VS	VS	0
135	CONTC/0004977/2022	BISHNUPADA SETHI, I.A.S. CHANDRASHEKHAR SAMAL	ADV	//
		VS	VS	0
136	CONTC/0004978/2022	BISHNUPADA SETHI, I.A.S. REDTECH SOLUTION INDIA (P) LTD, CUTTACK	S.RATH	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0004979/2022	SADANANDA MOHANTY, DY.REGIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD. BHABANISANKAR MOHAPATRA VS	ADV ADV VS	// // 0
138	CONTC/0004980/2022	BIRANCHI NARAYAN MOHANTY,DIRECTOR ELEMENTARY EDUCATION. DAITARI BEHERA VS	ADV ADV VS	// // 0
139	CONTC/0004981/2022	BIRANCHI NARAYAN MOHANTY,DIRECTOR ELEMENTARY EDUCATION. JEMAMANI DEI VS	ADV ADV VS	// // 0
140	CONTC/0004982/2022	BIRANCHI NARAYAN MOHANTY,DIRECTOR ELEMENTARY EDUCATION. BIDYADHAR BISWAL VS	ADV ADV VS	// // 0
141	CONTC/0004983/2022	BIRANCHI NARAYAN MOHANTY,DIRECTOR ELEMENTARY EDUCATION. BABAJI CHARAN NAYAK VS	ADV. ADV. VS	// // 0
142	CONTC/0004984/2022	PRATAP KUMAR PATRA, HIGHER EDUCATION DEPT. JAGAT SABAR VS	ADV ADV VS	// // 0
143	CONTC/0004985/2022	ALOK PRASAD KARA, I.A.S. SURENDRA DEEP VS	ADV ADV VS	// // 0
144	CONTC/0004986/2022	MONISHA BANERJEE,COLLECTOR CUM CHAIRMAN,SARBA SIKHYA ABHIJAN, BARGARH SK. ABDUL GAFFAR VS	ADV ADV VS	// // 0
145	CONTC/0004987/2022	AYED MD.AQDAS, CHIEF EXECUTIVE OFFICER, OLD SECRETARIAT, PRABINA JENA VS	BIJAYA KUMAR ROURAY ADV VS	// // 0
146	CONTC/0004988/2022	BISHNUPADA SETHI,COMMNR., CUM SECY., S AND ME DEPT. ABHIMANYU BHANJA VS	GOPAL SINHA ADV VS	// // 0
147	CONTC/0004989/2022	G.MATHI VATHANAN, I.A.S. PRASANNA KUMAR RATH VS	ADV ADV VS	// // 0
		BISHNUPADA SETHI, I.A.S.		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CONTC/0004990/2022	BIKRAM KUMAR JAGADEV VS BISHNUPADA SETHI, I.A.S.	ADV VS	// () //
149	CONTC/0004991/2022	GIRISH KUMAR MISHRA VS DR.UDDHABA CHANDRA MAJHI,REGISTRAR OF CO OPERATIVE SOCIETIES,ODISHA.	ADV VS	// () //
150	CONTC/0004992/2022	PRAKASH CHANDRA MOHANTY VS GOBINDA CHANDRA SETHY, I.A.S.	ADV VS	// () //
151	CONTC/0004993/2022	KAILASH CHANDRA BARIK VS VEER BIKRAM YADAB, I.A.S.	PRASANNA KUMAR SAHOO VS	// () //
152	CONTR/0000039/2022	PRATIMA SAMAL VS CHARAN SINGH MEENA, I.P.S.	ADV VS	/ /0 () //
153	CRLA/0000610/2022	ABHIMANYU MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATPATHY VS	BAISINGA /147 /2022 () //
154	CRLA/0000611/2022	SUGRIBA BEHERA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	HARABHANGA /26 /2021 () //
155	CRLMA/0000188/2022	PATITAPABANA JENA VS STATE OF ODISHA	ADV. VS	BASUDEVPUR /160 /2010 () //
156	CRLMA/0000189/2022	MANTU@MANOJ KUMAR PATRA VS STATE OF ODISHA	DEBASHIS MITRA VS	JAGATPUR /279 /2019 () //
157	CRLMC/0002077/2022	RABINDRA NATH MANDAL VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) 2(C)CC/0000103/2013
158	CRLMC/0002078/2022	MINATIBALA@MINATI SAMANTARAY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JANKIA P.S. /75 /2022 () //
159	CRLMC/0002079/2022	KANHUA@JYOTI RANJAN SAMAL@JYOTI PRAKASH SAMAL	MAHESIDAS	PATTAMUNDAI /343 /2020

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0002080/2022	STATE OF ODISHA MANAS KUMAR ROUT @PINKU	ARJEET MISHRA	// KALINGA NAGAR /117 /2022
		VS	VS	()
161	CRLMC/0002081/2022	STATE OF ODISHA KESHABA SAHU	SOURA CHANDRA MOHAPATRA	// JHARBANDH /37 /2021
		VS	VS	()
162	CRLMC/0002082/2022	STATE OF ODISHA JAGANNATH PATNAIK	BIDYADHAR MANASINGH	// S.D.J.M.,PADAMPUR(Bargarh *)
		VS	VS	GR/0000291/2021
163	CRLMC/0002083/2022	UPENDRA PRASAD DAS HEMANT PANIGRAHI	SADAYALAXMI PATNAIK	/ /0
		VS	VS	()
164	CRLMC/0002084/2022	SHREE KRISHNA COTTAGES DINAMANI PATEL	SUBRAT MISRA	// BIKRAMPUR FCI /35 /2022
		VS	VS	()
165	CRLMC/0002085/2022	STATE OF ODISHA RENU PRAVA MOHAPATRA	SUDEEP KUMAR SARANGI	// KHANDAGIRI P.S. /16 /2021
		VS	VS	()
166	CRLMC/0002086/2022	STATE OF ODISHA LITU DIGAL	SURYAKANTA DWIBEDI	// RAIKIA /10 /2000
		VS	VS	()
167	CRLMC/0002087/2022	STATE OF ODISHA SWADHIN KUMAR JENA@SWADHIN JENA	SURYAKANTA DWIBEDI	// RAIBANIA /52 /2020
		VS	VS	()
168	CRLMC/0002088/2022	STATE OF ODISHA DIPUN@DEEPUN SAHU	DEEPAK RANJAN PARIDA	// JARAPADA /151 /2016
		VS	VS	()
169	CRLMC/0002089/2022	STATE OF ODISHA INDRAKHI PRASAD DASH	MD.RIAZ	// / /0
		VS	VS	()
170	CRLMC/0002090/2022	STATE OF ODISHA LINKAN PRADHAN	SAMBEET PATTANAYAK	// KONARK /70 /2021
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	CRLMC/0002091/2022	STATE OF ODISHA M/S. ARSS DAMOH HIRAPUR TOLLS PRIVATE LTD. VS REPUBLIC OF INDIA(CBI)	TUSAR KUMAR MISHRA VS	// /0 ()
172	CRLMC/0002092/2022	CHINTU@SOURAV PRASAD MAJHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// ATHGARH /255 /2018 ()
173	CRLMC/0002093/2022	SUNIL NAIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// ATHAMALLIK /13 /2022 ()
174	CRLMC/0002094/2022	SATYABHAN GARADA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// LAXMIPUR /54 /2018 ()
175	CRLMC/0002095/2022	BALMIKI KHANDAGIRI VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// BOUDH /303 /2021 ()
176	CRLMC/0002096/2022	MANJIT SINGH@MANJIT SINGH CHHABRA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// /0 ()
177	CRLMP/0001559/2022	DHIRENDRA SAHU VS STATE OF ODISHA	BRAHMA NANDA TRIPATHY VS	// /0 ()
178	CRLMP/0001560/2022	PARA MAJHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// /0 ()
179	CRLMP/0001561/2022	LAXMIPRIYA ROUT VS STATE OF ODISHA	P.K.ROUT VS	// /0 ()
180	CRLMP/0001562/2022	HEMANTA PALEI VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	// /0 ()
181	CRLMP/0001563/2022	JITENDRA SAHU VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// /0 ()



**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	CRLMP/0001564/2022	LAXMI PARIDA VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 () //
183	CRLMP/0001565/2022	BABULI SAMAL VS STATE OF ODISHA	SURYAKANTA DAS MOHAPATRA VS	//0 () //
184	CRLMP/0001566/2022	RUNI SAMAL VS STATE OF ODISHA	SURYAKANTA DAS MOHAPATRA VS	//0 () //
185	CRLMP/0001567/2022	ASHA SAMAL VS STATE OF ODISHA	SURYAKANTA DAS MOHAPATRA VS	//0 () //
186	CRLREV/0000351/2022	DR. DAMBARUDHAR BISWAL VS STATE OF ODISHA	ANIRUDHA DAS VS	BANARAPAL /204 /2010 () //
187	CRLREV/0000352/2022	SK.MATLUB ALI VS MANMATH PATTNAIK	SISIR KUMAR PUROHIT VS	//0 EXEXECUTIVE MAGISTRATE, TANGI-CHOUWAR(Cuttack) CRMC/0000017/2022
188	EXP/0000001/2022	M/S. KRISHNA CHLORATE PVT. LTD. VS INDUSTRIAL DEVELOPMENT CORPORATION OF ODISHA LIMITED	SWAYAMJIT ROUT VS	// () //
189	EXP/0000002/2022	M/S. GEORGE DISTRIBUTORS PRIVATE LIMITED VS INDUSTRIAL DEVELOPMENT CORPORATION OF ODISHA LIMITED	SWAYAMJIT ROUT VS	// () //
190	FAO/0000303/2022	MANAGER (LEGAL), ORIENTAL INSUERANCE CO. LTD. VS SANJULATA GURU	PASANTA KUMAR MAHALI VS	// () //
191	FAO/0000304/2022	KALU GOUDA VS GODAVARI SAHU	PRADEEP KUMAR MISHRA VS	// () //
192	FAO/0000305/2022	JHUNU GOUDA VS GODAVARI SAHU	PRADEEP KUMAR MISHRA VS	// () //
193	FAO/0000306/2022	M/S. NALCO.	PAMI RATH	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
194	MACA/0000383/2022	TANUKA SWAIN	SATYAJIT PATTANAIK	//
		VS	VS	0
		M/S. SIMPLEX INFRASTRUCTURE L.T.D		//
195	MACA/0000384/2022	SARAT CHANDRA MAHAKUD	SATYABHUSAN DAS	//
		VS	VS	0
		RAMA SAHOO		//
196	MACA/0000385/2022	R.LALITA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		JAYANTI KUMARI PAL		//
197	MACA/0000386/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.	ANNECOJI KUMAR MOHANTY	//
		VS	VS	0
		MAINU ORAM		//
198	MACA/0000387/2022	LAXMI SAHOO	B.N.SAMANTARAY	//
		VS	VS	0
		PABITRA MOHAN JENA		//
199	MACA/0000388/2022	PRAMOD KUMAR SAHU	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		ARUN KUMAR J		//
200	MATA/0000152/2022	MANINI JENA @ ROY	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		ANGSUMABN ROY		//
201	MATA/0000153/2022	SUBHASHMITA MALLIK	DEBASIS TRIPATHY	//
		VS	VS	0
		DEEPAK KUMAR NAYAK		//
202	RPFAM/0000163/2022	NILANCHAL KAUSHALYA	SHYAMANANDA MOHARANA	//
		VS	VS	0
		GAYATRI BENIA		//
203	RSA/0000181/2022	KESHAB CHANDRA DASH	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	RSA/0000182/2022	ADHIKARI SURENDRA PRASAD DAS	PRASANTA KUMAR JENA	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	RVWPET/0000175/2022	STATE OF ODISHA THE AUTHORISED SIGNATORY,M/S NATIONAL INSURANCE CO. LTD. VS PADMA SAHOO	MANOJA KUMAR MAHALI VS	// // ()
206	TRP(C)/0000275/2022	KAMALA MISHRA VS SANTOSH KUMAR MISHRA	A.ROUTRAY VS	// // ()
207	TRP(C)/0000276/2022	RINA BEHERA VS JAGABANDHU BEHERA	S.K.KALIMUDDINE VS	// // ()
208	TRPCRL/0000061/2022	SHRADHASHREE ROUTRAY VS PADMABATI PARIDA	SAMBIT SAMAL VS	BYREE /165 /2021 // ()
209	WA/0001039/2022	PRADEEP KUMAR PADHY VS RELIANCE LIFE INSURANCE CO. LTD.	DEEPALI MAHAPATRA VS	// // ()
210	WA/0001040/2022	STATE OF ODISHA VS MAHENDRA KUMAR SAHU	MANOJA KUMAR KHUNTIA, AGA VS	// // ()
211	WP(C)/0019219/2022	PRAKASH ROUT VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	SITANSU MOHAN SINGH VS	// // ()
212	WP(C)/0019220/2022	MANAS RANJAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
213	WP(C)/0019221/2022	SUNIL KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()
214	WP(C)/0019222/2022	MANABHANJAN MEHER VS STATE OF ODISHA	BIYOTKESH MOHANTY VS	// // ()
215	WP(C)/0019223/2022	NIRANJAN BARIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // ()

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0019224/2022	BIDYASINI GOUDA VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
217	WP(C)/0019225/2022	M/S. TARINI MINERALS PVT. LTD., ROURKELA VS DY. COMMNR., CUSTOM HOUSE, PARADEEP	JAGABANDHU SAHOO VS CUSTOM DIV.	// 0 //
218	WP(C)/0019226/2022	PRADEEP KUMAR ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
219	WP(C)/0019227/2022	SUNIL KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
220	WP(C)/0019228/2022	SUNIL KUMAR NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
221	WP(C)/0019229/2022	NAGENDRA NAYAK VS STATE OF ORISSA	MANAS PATI VS	// 0 //
222	WP(C)/0019230/2022	SARAT CHANDRA DHAL VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
223	WP(C)/0019231/2022	BHAGABATA SAHOO VS STATE OF ORISSA	MANAS PATI VS	// 0 //
224	WP(C)/0019232/2022	TRILOCHAN ROUT VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
225	WP(C)/0019233/2022	PRAMODA KUMAR BEHURA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
226	WP(C)/0019234/2022	JAY KRISHNA NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
227	WP(C)/0019235/2022	PRASANNA KUMAR SWAIN	MANAS PATI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
228	WP(C)/0019236/2022	CHAKRADHAR MOHANTY	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0019237/2022	DAMODAR JENA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
230	WP(C)/0019238/2022	HADIBANDHU PANDA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0019239/2022	DAMBARUDHAR RAULA	RAMA KRISHNA BISOI	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0019240/2022	BHAGABATA SAHOO	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
233	WP(C)/0019241/2022	CHINNI NARESH	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0019242/2022	RAJENDRA BEHERA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0019243/2022	JAYANTI BEHERA	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0019244/2022	D.RAMULU @ D.RAMULU SWAMI	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0019245/2022	SASHI PATRA KHARA	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0019246/2022	BIRABHADRA MISHRA	BHABANI SHANKAR MISHRA 3	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
239	WP(C)/0019247/2022	STATE OF ODISHA NIRMAL CHANDRA PAHI VS	DR.PURUSOTTAM CHULI VS	// // ()
240	WP(C)/0019248/2022	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, AGA VS	// // ()
241	WP(C)/0019249/2022	DURGA PRASAD DAS PANCHANAN BEHERA VS	PRABHU PRASANNA BEHERA VS	// // ()
242	WP(C)/0019250/2022	STATE OF ODISHA JAMINIBALA PATTNAIK VS	SOURENDRA KUMAR KANUNGO VS	// // ()
243	WP(C)/0019251/2022	STATE OF ODISHA NILADRI BHUSAN PATTASANI VS	PRABHU PRASANNA BEHERA VS	// // ()
244	WP(C)/0019252/2022	STATE OF ODISHA BABITA RANI SAHOO VS	SANGRAM KUMAR SINGH VS	// // ()
245	WP(C)/0019253/2022	UNION OF INDIA ANIMA MOHANTY VS	SANGRAM KUMAR SINGH VS	// // ()
246	WP(C)/0019254/2022	UNION OF INDIA MUKESH KUMAR VS	RAMAKANT MOHANTY VS	// // ()
247	WP(C)/0019255/2022	STATE OF ODISHA STATE OF ODISHA VS	MANOJA KUMAR KHUNTIA, AGA VS	// // ()
248	WP(C)/0019256/2022	GOUR SUNDAR MISHRA DEBENDRA KUMAR JENA VS	BHAGABAN MOHANTY VS	// // ()
249	WP(C)/0019257/2022	STATE OF ODISHA HEMANTA KUMAR BISWAL VS	BHAGABAN MOHANTY VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
250	WP(C)/0019258/2022	PARESHAR SAHU VS STATE OF ODISHA	ARJUNA CHARAN BEHERA VS	// 0 //
251	WP(C)/0019259/2022	PRASANNA KUMAR SETHY VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
252	WP(C)/0019260/2022	M/S. KCS PVT. LTD., ROURKELA VS MECON LTD., JHARKHAND	SUVENDU KUMAR RAY VS	// 0 //
253	WP(C)/0019261/2022	JAYANTA KUMAR PANDA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
254	WP(C)/0019262/2022	KESARI PRASAD BHAINSA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
255	WP(C)/0019263/2022	ANANDA KUMAR SAHU VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
256	WP(C)/0019264/2022	MAMATA PARIDA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
257	WP(C)/0019265/2022	SUKANTA KUMAR JENA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
258	WP(C)/0019266/2022	BABURAM BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
259	WP(C)/0019267/2022	TAPAS KUMAR ROUT VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
260	WP(C)/0019268/2022	AMARESHA ROUTRAY VS UNION OF INDIA	DEBASIS ROUT VS	// 0 //
261	WP(C)/0019269/2022	RANJIT KUMAR CHHATOI	LAXMIKANTA MOHANTY	//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ORISSA		//
262	WP(C)/0019270/2022	SAROJ NATH DAS	ARIJEET MISHRA	//
		VS	VS	0
		THE MD, ODISHA MINING CORP. LTD., KHURDA		//
263	WP(C)/0019271/2022	BASANTI NAIK	ARIJEET MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0019272/2022	BABAITA GIRI	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0019273/2022	ASHOK KUMAR JENA	BISHNU CHARAN SAHU	//
		VS	VS	0
		STATE OF ORISSA		//
266	WP(C)/0019274/2022	DIPTI MADHURI LAKRA	SANJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0019275/2022	PRAVAT KUMAR JENA	BISHNU CHARAN SAHU	//
		VS	VS	0
		STATE OF ORISSA		//
268	WP(C)/0019276/2022	MAMI JENA	BISHNU CHARAN SAHU	//
		VS	VS	0
		STATE OF ORISSA		//
269	WP(C)/0019277/2022	GYANARANJAN SWAIN	SANJAYA KUMAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0019278/2022	RITANJALI SAI	B.SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0019279/2022	KUNJA BIHARI BISWAL	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0019280/2022	BISWAJIT NAYAK @ BISWAJEET NAYAK	PRAFULLA KUMAR RATH	//
		VS	VS	0



**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
273	WP(C)/0019281/2022	STATE OF ODISHA DILLIP KUMAR PANDA VS	SAROJ KUMAR DSH VS	// // ()
274	WP(C)/0019282/2022	STATE OF ODISHA HEMANTA SAHU VS	PRAFULLA KUMAR RATH VS	// // ()
275	WP(C)/0019283/2022	STATE OF ODISHA BISWAJIT NAYAK@ BISWAJEET NAYAK VS	PRAFULLA KUMAR RATH VS	// // ()
276	WP(C)/0019284/2022	STATE OF ODISHA UMA SAHOO VS	PANCHANAN SAHOO VS	// // ()
277	WP(C)/0019285/2022	STATE OF ODISHA KRUPASINDHU PANDA VS	AJAYA KUMAR JENA VS	// // ()
278	WP(C)/0019286/2022	STATE OF ODISHA ALIAZAR NAG VS	SARITA PANDA VS	// // ()
279	WP(C)/0019287/2022	STATE OF ODISHA BISWA BIJOY SINGH VS	BIBHUTI BHUSAN MISHRA VS	// // ()
280	WP(C)/0019288/2022	STATE OF ODISHA SHANKAR LAL AGRAWAL VS	SIDHARTHA RAY VS	// // ()
281	WP(C)/0019289/2022	PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR UDYANATH NAYAK VS	JITENDRA SAMANTARAY VS	// // ()
282	WP(C)/0019290/2022	STATE OF ODISHA BHAIGA PATRA VS	P.C.MISHRA VS	// // ()
283	WP(C)/0019291/2022	COLLECTOR, DEOGARH GOUTAM BARIK VS	SARITA PANDA VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0019292/2022	DEBASISH BASURI VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
285	WP(C)/0019293/2022	MANORANJAN PRADHAN VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
286	WP(C)/0019294/2022	RABINDRA KUMAR MALİK VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	// 0 //
287	WP(C)/0019295/2022	M/S NATIONAL INSURANCE COMPANY LTD., KOLKATA VS M/S LAXMIKANTA JEWELLERS, MAYURBHANJ	PRASANTA KUMAR MAHALI VS	// 0 //
288	WP(C)/0019296/2022	SRI SRI RAVISHANKAR VIDYA MANDIR, DHENKANAL VS UNION OF INDIA	MARIPAD MOHANTY VS	// 0 //
289	WP(C)/0019297/2022	STATE OF ODISHA VS JYOTIRMAYA LENKA	DHANANJAYA MUND, AGA VS	// 0 //
290	WP(C)/0019298/2022	AMIT KUMAR SAHU VS COLLECTOR, CUTTACK	BANSHIDHAR BAUG VS	// 0 //
291	WP(C)/0019299/2022	NIRANJAN MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
292	WP(C)/0019300/2022	NARAYAN SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
293	WP(C)/0019301/2022	PRADEEPTA KISHORE JENA VS AO CUM CM, UCO BANK, BALASORE	ARABINDA TRIPATHY VS	// 0 //
294	WP(C)/0019302/2022	MADHAB CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
295	WP(C)/0019303/2022	SANTANU KUMAR BUDHIA	SURYAKANTA DWIBEDI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0019304/2022	T.TULASI DAS	RABINDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0019305/2022	MIHIR KUMAR ROUT	BHABANI SANKAR TRIPATHY 1	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0019306/2022	BAIJAYANTI MALI	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0019307/2022	SK. AHEMAD	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0019308/2022	BRUNDABAN NAYAK	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0019309/2022	KRUPASINDHU HARIJAN	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
302	WP(C)/0019310/2022	BANITA SARANGI	SAMEER KUMAR DAS	//
		VS	VS	0
		ODISHA LIVELIHOOD MISSION, BBSR		//
303	WP(C)/0019311/2022	MALATI JENA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0019312/2022	SUSAMA NAYAK	B.N.SAMANTARAY	//
		VS	VS	0
		BISHNU CHARAN SWAIN		//
305	WP(C)/0019313/2022	RAKESH KUMAR SETHI	DHARMENDRA SETHY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0019314/2022	SURENDRA SINGH	SIDHESWAR MALLIK	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0019315/2022	STATE OF ORISSA KIRAN DEVI KHAITAN VS R.T.O., ROURKELA	LAXMI NARAYAN PATEL VS	// // 0 //
308	WP(C)/0019316/2022	G.MAHESWAR DORA VS STATE OF ODISHA TRILOCHAN BEHERA	MUKUNDA CHANDRA MISHRA VS BIREN SANKAR TRIPATHY VS	// 0 // //
309	WP(C)/0019317/2022	UNION OF INDIA JAGANATH SAHU VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS BIREN SANKAR TRIPATHY VS	// 0 // //
310	WP(C)/0019318/2022	SUSHANTA KUMAR MISHRA VS UNION OF INDIA	BIREN SANKAR TRIPATHY VS BIKASH KUMAR ROUTRAY VS	// 0 // 0
311	WP(C)/0019319/2022	GOKULANANDA BEJ VS STATE OF ORISSA BIJAY KUMAR BEHERA	BIKASH KUMAR ROUTRAY VS T.K.J.SAMANTA VS	// 0 // 0
312	WP(C)/0019320/2022	THE REGIONAL DIRECTOR, RBI, BBSR SISIR KUMAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS BANABIHARI RAY VS	// 0 // 0
313	WP(C)/0019321/2022	ARJUNA PRUSTY VS STATE OF ODISHA SANGRAM KESHARI SWAIN	BANABIHARI RAY VS MAHENDRA KUMAR SAHOO VS	// 0 // 0
314	WP(C)/0019322/2022	STATE OF ODISHA STATE OF ODISHA VS STATE OF ODISHA KISHORE KUMAR DAS	MAHENDRA KUMAR SAHOO VS DHANANJAYA MUND, AGA VS	// 0 // 0 //
315	WP(C)/0019323/2022	STATE OF ODISHA STATE OF ODISHA VS STATE OF ODISHA	DHANANJAYA MUND, AGA VS	// 0 // 0
316	WP(C)/0019324/2022	STATE OF ODISHA STATE OF ODISHA VS STATE OF ODISHA	DHANANJAYA MUND, AGA VS	// 0 // 0
317	WP(C)/0019325/2022	STATE OF ODISHA STATE OF ODISHA VS KISHORE KUMAR DAS	DHANANJAYA MUND, AGA VS	// 0 // 0

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
318	WP(C)/0019326/2022	M/S. JAY MATA DE MINERALS, MAYURBHANJ VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
319	WP(C)/0019327/2022	ANAKAR BARIK VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0019328/2022	PADMALAVA HARICHANDAN MOHAPATRA VS STATE OF ODISHA	NARESH CHANDRA JENA VS	// 0 //
321	WP(C)/0019329/2022	ARUN KUMAR DAS VS STATE OF ODISHA	AMIYA KUMAR MOHANTY A VS	// 0 //
322	WP(C)/0019330/2022	AMULYA KUMAR PARIDA VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 //
323	WP(C)/0019331/2022	MADHUMITA BALIARSINGH VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
324	WP(C)/0019332/2022	CHANDRAMA NAYAK VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 //
325	WP(C)/0019333/2022	RAJ NARAYAN BEHERA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
326	WP(C)/0019334/2022	DAMBARUDHARA GADABA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
327	WP(C)/0019335/2022	PRAMOD DEEP VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
328	WP(C)/0019336/2022	MALIBUDHA PUTEL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
329	WP(C)/0019337/2022	JASOBANTA GINGIRA	SUDEEP KUMAR SARANGI	//

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
330	WP(C)/0019338/2022	UNION OF INDIA GUNAMANI MOHANTY	PRAFULLA KUMAR KAR	//
		VS	VS	0
331	WP(C)/0019339/2022	STATE OF ODISHA KELU CHARAN RANASINGH	AMIYA KUMAR CHATTOI	//
		VS	VS	0
332	WP(C)/0019340/2022	STATE OF ODISHA SK.SAKHWAT @ SK. SAKHWAT ALI	LAXMIDHAR DASH	//
		VS	VS	0
333	WP(C)/0019341/2022	STATE OF ODISHA SABITA PATEL	AMIYA KUMAR CHHATOI	//
		VS	VS	0
334	WP(C)/0019342/2022	STATE OF ODISHA RABINDRA KUMAR HATI	CHANDRA SEKHAR PANDA	//
		VS	VS	0
335	WP(C)/0019343/2022	STATE OF ODISHA SUDHIR KUMAR PADHI	RABINARAYAN MOHANTY	//
		VS	VS	0
336	WP(C)/0019344/2022	THE STATE OF ODISHA STATE OF ODISHA	DHANANJAYA MUND, AGA	//
		VS	VS	0
337	WP(C)/0019345/2022	NARENDRA SENAPATI PRANAKRUSHNA JENA	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
338	WP(C)/0019346/2022	STATE OF ODISHA RATNAKAR DAS	SAMEER KUMAR DAS	//
		VS	VS	0
339	WP(C)/0019347/2022	STATE OF ODISHA ASHOK KUMAR JAIN	DEBENDRA KUMAR SAHOO 1	//
		VS	VS	0
340	WP(C)/0019348/2022	STATE OF ODISHA UJJALA KISHORE MAJHI	PRITAM KUMAR MOHANTY	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
341	WP(C)/0019349/2022	STATE OF ORISSA BICHITRA NANDA SAHOO VS	RAMDAS ACHARY VS	// // ()
342	WP(C)/0019350/2022	STATE OF ODISHA ASHANTI ROUT VS	DEBENDRA KUMAR DHAR VS	// // ()
343	WP(C)/0019351/2022	STATE OF ODISHA DEOLAL PANDEY VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
344	WP(C)/0019352/2022	STATE OF ORISSA MANOJ KUMAR SINGH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
345	WP(C)/0019353/2022	STATE OF ODISHA GAYATRI SETH VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
346	WP(C)/0019354/2022	STATE OF ODISHA BHISMA PRADHAN VS	PABITRA KUMAR NAYAK VS	// // ()
347	WP(C)/0019355/2022	STATE OF ODISHA PADMALOCHAN NANDI VS	SUKANTA KUMAR NAYAK VS	// // ()
348	WP(C)/0019356/2022	STATE OF ODISHA M/S HEMANTA KUMAR AGRAWAL AND CO. VS	PRABODHA CH. NAYAK VS	// // ()
349	WP(C)/0019357/2022	STATE OF ODISHA STATE OF ODISHA VS	DHANANJAYA MUND, AGA VS	// // ()
350	WP(C)/0019358/2022	BIBHUDUTTA SAHOO PANCHANAN GANTAYAT VS	ABHISHEK MOHANTY VS	// // ()
351	WP(C)/0019359/2022	STATE OF ODISHA SRINIBASA SAHOO VS UNION OF INDIA	BIBHUTI BHUSAN SWAIN VS	// // () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0019360/2022	ALUMNI TRUST, BBSR VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
353	WP(C)/0019361/2022	BISWAJIT DASH VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
354	WP(C)/0019362/2022	KEDARNATH SWAIN VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
355	WP(C)/0019363/2022	DEVARAJ PRUSTY VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
356	WP(C)/0019364/2022	RINKI KADRAKA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //
357	WP(C)/0019365/2022	GURUDEV SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
358	WP(C)/0019366/2022	STATE OF ODISHA VS SURYAKANTA DAS	DHANANJAYA MUND, AGA VS	// 0 //
359	WP(C)/0019367/2022	SUSHANI HARA VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
360	WP(C)/0019368/2022	PROSANTO BEHERA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
361	WP(C)/0019369/2022	KUMA PALEI VS STATE OF ORISSA	SANJIB KUMAR BHANJADEO VS	// 0 //
362	WP(C)/0019370/2022	PRANATI CHINHARA VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
363	WP(C)/0019371/2022	TARANISEN SAHU	SHASHI BHUSAN JENA	//



## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0019372/2022	PRANATI CHINHARA	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0019373/2022	BALARAM PANDA	SAMARENDRA PATTANAİK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0019374/2022	M/S. NAYAGARH COOPERATIVE SUGAR INDUSTRIES	DEBENDRA KUMAR DWIBEDI	//
		VS	VS	0
		NAYAGARH SUGAR COMPLEX LTD., KHURDA		//
367	WP(C)/0019375/2022	BIJAY KUMAR MOHANTY	J.K.KHANDAYATRAY	//
		VS	VS	0
		UNION OF INDIA		//
368	WP(C)/0019376/2022	NALLA SANDHYA	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0019377/2022	RENUKA SWAIN	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0019378/2022	V.LAXMAN RAO	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0019379/2022	SUBHKANTA SAHOO	ALOK KUMAR KAR	//
		VS	VS	0
		AO, IDBI BANK LTD.,SAMBALPUR		//
372	WP(C)/0019380/2022	SUBRAT KUMAR BEHERA	SOUMYA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0019381/2022	SWARNA PRAVA MISRA	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0019382/2022	BABULA SANKHUA	APARESH BHOI	//
		VS	VS	0

# ORISSA HIGH COURT

## FILING REPORT AS ON :01/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0019383/2022	STATE OF ODISHA SAUMYA RANJAN PATTNAIK VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
376	WP(C)/0019384/2022	STATE OF ODISHA BINITA KUMARI KARANA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
377	WP(C)/0019385/2022	STATE OF ODISHA SCHOOL MANAGING COMMITTEE (SMC) OF PATENIGANIPAL VS	ANIL KUMAR SINGH VS	// // ()
378	WP(C)/0019386/2022	STATE OF ODISHA SATYABHAMA BAL RESIDENTIAL SPIRITUAL DEGREE COLLEGE VS	KARTIK KUMAR RABHUR VS	// // ()
379	WPCRL/0000097/2022	STATE OF ODISHA MAGUNI MOHARANA @ BEHERA VS	BHARAT JALLI VS	// KHURDA SADAR /113 /2022 ()
380	ABLAPL/0009268/2022	STATE OF ODISHA HAREKRUSHNA PADHI VS	KIRTAN DANG VS	// BOLANGIR TOWN /357 /2022 ()
381	ABLAPL/0009269/2022	STATE OF ODISHA BISHNU ROUT VS	SARADA PRASAD DASH VS	// KHAIRA /149 /2022 ()
382	ABLAPL/0009270/2022	STATE OF ODISHA SOMANI @ SOMANATH NAYAK VS	SUSHIL KUMAR PATNAIK VS	// KHURDA MODEL /272 /2022 ()
383	ABLAPL/0009271/2022	STATE OF ODISHA ASHOK KUMAR BHOI VS	BIPIN KUMAR NAYAK VS	// KAKATAPUR /35 /2020 ()
384	ABLAPL/0009272/2022	STATE OF ODISHA ABHIRAM SAHU VS	ASUTOSH TRIPATHY VS	// ATHGARH /169 /2022 ()
385	ABLAPL/0009273/2022	STATE OF ODISHA RENUBALA BEURA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// TIRTOL /338 /2021 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	ABLAPL/0009274/2022	SK. AMIR ALLI @ SK. AMIR VS STATE OF ODISHA	ANOOP MISHRA VS	JATNI P.S. /203 /2019 () //
387	ABLAPL/0009275/2022	BINODA KUMAR DAS VS STATE OF ODISHA	NITYANANDA BEHURIA VS	BADAMBADI /208 /2022 () //
388	ABLAPL/0009276/2022	JAYRAM GOND @ SIVARAM GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	KUNDEI /64 /2018 () //
389	ABLAPL/0009277/2022	BISWANATH RELI VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /3 /2022 () //
390	ABLAPL/0009278/2022	BABUL OJHA VS STATE OF ODISHA	SATYA RANJAN PATI VS	BALIANTA P.S. /290 /2022 () //
391	ABLAPL/0009279/2022	BABULA @ BABULI DALEI VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHANDAPARA /173 /2022 () //
392	ABLAPL/0009280/2022	NAROTTAM MAJHI VS STATE OF ODISHA	ANIRUDHA DAS VS	CHHENDIPADA /340 /2022 () //
393	ABLAPL/0009281/2022	ADITYA PRASAD BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ATHAMALLIK /166 /2022 () //
394	ABLAPL/0009282/2022	SK HOSSEIN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	SAHADEV KHUNTA /166 /2022 () //
395	ABLAPL/0009283/2022	BASUDEV SETHI VS STATE OF ODISHA	S.RATH VS	MARKAT NAGAR /70 /2022 () //
396	ABLAPL/0009284/2022	ARUNA BHOI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	ANGUL SADAR PS /542 /2022 () //
397	ABLAPL/0009285/2022	PRAKASH CHANDRA KARAN	KSHIROD KUMAR ROUT	RAJKANIKA /191 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0009286/2022	STATE OF ODISHA MADHUSMITA SENAPATI	TRILOCHAN BARIK	// / /0
		VS	VS	()
399	ABLAPL/0009287/2022	STATE OF ODISHA PRADEEP KUMAR PATRA @ PRADIPTA PATRA	ARIJEET MISHRA	// KENDRAPARA SADAR /189 /2022
		VS	VS	()
400	ABLAPL/0009288/2022	STATE OF ODISHA RANJIT SAMAL	BIBUDHENDRA KUMAR RATH	// CHANDRASEKHARPUR /168 /2022
		VS	VS	()
401	ABLAPL/0009289/2022	STATE OF ODISHA SOUMYA RANJAN MISHRA	BISWA KUMAR MISHRA	// GHASIPURA /160 /2022
		VS	VS	()
402	ABLAPL/0009290/2022	STATE OF ODISHA MANINI DAS	DEEPAK KU SAHOO	// MARSHAGHAI /102 /2022
		VS	VS	()
403	ABLAPL/0009291/2022	STATE OF ODISHA AMULYA JENA	PRATAP KUMAR JENA	// BALICHANDRAPUR /195 /2022
		VS	VS	()
404	ABLAPL/0009292/2022	STATE OF ODISHA MANOJ KUMAR DASH	S.S.RAY (2)	// KORAPUT VIGILANCE /61 /2016
		VS	VS	()
405	ABLAPL/0009293/2022	STATE OF ODISHA(VIG.) BHARAT CHANDRA CHULI	DEEPAK KU SAHOO	// KENDRAPARA SADAR /57 /2021
		VS	VS	()
406	ABLAPL/0009294/2022	STATE OF ODISHA BHIMA @ SAMIR SAHOO	PRADEEP RANJAN MISHRA	// TIGIRIA /54 /2022
		VS	VS	()
407	ABLAPL/0009295/2022	STATE OF ODISHA YUBARAJ NAYAK	SARADA PRASAD DASH	// / /0
		VS	VS	()
408	ABLAPL/0009296/2022	STATE OF ODISHA SWALEHA KHATUN	RUDRA NARAYAN PARIJA	// JAGATSINGPUR /488 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0009297/2022	STATE OF ODISHA RASMI RANJAN MALIK VS	P.R.MISHRA VS	// PATTAMUNDAI /540 /2021 ()
410	ABLAPL/0009298/2022	STATE OF ODISHA UTTAM SANDHA VS	SATYABRATA PANDA VS	// BINIKA /181 /2022 ()
411	ABLAPL/0009299/2022	STATE OF ODISHA NARAYAN BEHERA VS	TARUN KUMAR BISWAL VS	// BADACHANA /214 /2022 ()
412	ABLAPL/0009300/2022	STATE OF ODISHA MADHABANANDA MALIK VS	BIDESH RANJAN BEHERA VS	// BARI /157 /2022 ()
413	ABLAPL/0009301/2022	STATE OF ODISHA HRUSIKESH PANDA VS	ARJEET MISHRA VS	// / /0 ()
414	ABLAPL/0009302/2022	STATE OF ODISHA BIJAYA KUMAR MAJHI VS	ANIRUDHA DAS VS	// CHHENDIPADA /340 /2022 ()
415	ABLAPL/0009303/2022	STATE OF ODISHA GANJIALU ASHOK REDDY VS	HAREKRUSHNA DASH VS	// / /0 ()
416	ABLAPL/0009304/2022	STATE OF ODISHA DEONARAYAN SAHOO @ SAHU VS	RUDRA NARAYAN PARIJA VS	// BARGAON /53 /2022 ()
417	ABLAPL/0009305/2022	STATE OF ODISHA SK. KASIMUDDIN @ POTAL VS	PARESH KUMAR MOHANTY VS	// BALICHANDRAPUR /190 /2022 ()
418	ABLAPL/0009306/2022	STATE OF ODISHA AJAYA KUMAR PRADHAN VS	BIJAY KUMAR DASH VS	// JAGATSINGPUR /375 /2022 ()
419	ABLAPL/0009307/2022	STATE OF ODISHA RADHA @ PITAMBAR BEHERA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	// / /0 () //

## ORISSA HIGH COURT

### FILING REPORT AS ON :01/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0009308/2022	RADHA @ PITAMBAR BEHERA VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	//0 () //
421	ABLAPL/0009309/2022	SUDIPTA KUMAR PATRA VS STATE OF ODISHA	BIKRAM KESHARI MOHANTY VS	BADAGODA P.S. /431 /2021 () //
422	ABLAPL/0009310/2022	BHARAT CH NAIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /9 /2009 () //
423	ABLAPL/0009311/2022	SOMU @ SAROJ BARDHAN VS STATE OF ODISHA	ASHOK JENA VS	BADAMBADI /213 /2022 () //
424	ABLAPL/0009312/2022	HIRANMAYEE DAS VS STATE OF ODISHA	BIJAYA KUMAR MALLICK VS	SALIPUR /227 /2022 () //
425	ABLAPL/0009313/2022	RANJAN KUMAR SAHOO @ BABULI VS STATE OF ODISHA	AMIYA RANJAN PRATIHARI VS	CHAULIAGANJA /115 /2022 () //
426	ABLAPL/0009314/2022	KABUL BEHERA @ HEMANTA BEHERA VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	BANSADA /213 /2022 () //
427	ABLAPL/0009315/2022	BAPUN @ PURUSOTTAM PARIDA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	BAISINGA /200 /2021 () //
428	ABLAPL/0009316/2022	SURENDRA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /472 /2021 () //
429	ABLAPL/0009317/2022	SURENDRA SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /472 /2021 () //
430	ABLAPL/0009318/2022	SANTOSH KUMAR SAHU VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	KODALA /168 /2022 () //
431	ABLAPL/0009319/2022	SATYABHAMA DAS	ANUGRAHA NARAYAN SAMANTARAY	NEMALO /64 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0009320/2022	EKADASHI BHOL	ARJEET MISHRA	MARSHAGHAI /270 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0009321/2022	TAPAS KUMAR NAYAK	BINI MISHRA	BANKI /229 /2022
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0009322/2022	SAJIYA TABASSUM	RUDRA NARAYAN PARIJA	JAGATSINGPUR /488 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0009323/2022	BISWANATH BEHERA	SUSANTA KUMAR BARAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0009324/2022	ALADINI LIMA	RAJIB RATH	PADMAPUR /45 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0009325/2022	BATAKRUSHNA TRIPATHY	DEBASIS PANIGRAHI	JODAPADAR /214 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0009326/2022	BIPINA BIHARI BEHERA @ BIPINA BEHERA @ BABUL	SURYAKANTA DWIBEDI	FATEGARH /37 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0009327/2022	SANJAYA SAHU	RANJAN KUMAR NAYAK	KODALA /168 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0009328/2022	CHITTA BALIARSINGH @ CHITTA RANJAN	TARA PRASAD MOHAPATRA	KANAS /112 /2022
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0009329/2022	ABAKAS PARIDA	TARA PRASAD MOHAPATRA	SATYABADI /231 /2014
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0009330/2022	SAROJ NAIK @ SAROJ KR NAIK	TARA PRASAD MOHAPATRA	BAISINGA /215 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :01/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0009331/2022	STATE OF ODISHA LINGARAJ PALEI VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /82 /2022 ()
444	ABLAPL/0009332/2022	STATE OF ODISHA SUVENDU KUMAR MALIK VS	BIDESH RANJAN BEHERA VS	// BARI /157 /2022 ()
445	ABLAPL/0009333/2022	STATE OF ODISHA PRADYUMNA SAMAL @ PAPINA VS	SUSANTA KUMAR BARAL VS	// / /0 ()
446	ABLAPL/0009334/2022	STATE OF ODISHA JAYA SAHU VS	RANJAN KUMAR NAYAK VS	// KODALA /168 /2022 ()
447	ABLAPL/0009335/2022	STATE OF ODISHA BHARAT NAYAK @ BHARAT KUMAR NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /268 /2022 ()
448	ABLAPL/0009336/2022	STATE OF ODISHA SRABAN KUMAR SARAF VS	SATYA NARAYAN MISHRA (4) VS	// KHARIAR /263 /2022 ()
449	ABLAPL/0009337/2022	STATE OF ODISHA ABHIRAM SUNYANI VS	BIBHU PRASAD MOHANTY VS	// SUNDARGARH TOWN /271 /2022 ()
450	ABLAPL/0009338/2022	STATE OF ODISHA PRASANNA KUMAR TRIPATHY @ BABU VS	SATYA NARAYAN MISHRA 4 VS	// BHAWANIPATNA SADAR /287 /2022 ()
451	ABLAPL/0009339/2022	STATE OF ODISHA RAGHUNATH PALEI VS	SATYA NARAYAN MISHRA (4) VS	// BANSADA /263 /2022 ()
452	ABLAPL/0009340/2022	STATE OF ODISHA NIRANJAN MANSINGH VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /146 /2022 ()
453	ABLAPL/0009341/2022	STATE OF ODISHA DIBAKAR PAHADASINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /147 /2022 () //



**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0009342/2022	RATNAKAR PATRA VS STATE OF ODISHA	PRASHANTA KUMAR DAS VS	GURUDIJHATIA /148 /2020 () //
455	ABLAPL/0009343/2022	DUSMANTA KUMAR NAIK VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KISHORENGAR /147 /2021 () //
456	ABLAPL/0009344/2022	KHAGESWAR NAYAK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	TANGARPALI /118 /2022 () //
457	ABLAPL/0009345/2022	UMAMANI @ BHAMAMANI BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /44 /2009 () //
458	ABLAPL/0009346/2022	DURGA MADHAB PATRA @ AMAN PATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	GOBINDAPUR /139 /2021 () //
459	ABLAPL/0009347/2022	BHAKTA CHARAN JENA VS STATE OF ODISHA	PRAVASH CH. JENA VS	BHOGRAI /113 /2003 () //
460	ABLAPL/0009348/2022	ROHIT KUMAR PATEL VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /233 /2022 () //
461	ABLAPL/0009349/2022	DUKHA @ DUKHISHYAM SUNYANI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SUNDARGARH TOWN /271 /2022 () //
462	ABLAPL/0009350/2022	ZUBAIDA KHATUN @ JABEDA KHATUN VS STATE OF ODISHA	RUDRA NARAYAN PARJIA VS	JAGATSINGPUR /488 /2022 () //
463	ABLAPL/0009351/2022	MURALIDHAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	BADAMBADI /206 /2022 () //
464	ABLAPL/0009352/2022	KISHOR RANSINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /170 /2022 () //
465	ABLAPL/0009353/2022	RAMA CHANDRA BEHERA	SUSANTA KUMAR BARAL	/ /0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
466	ABLAPL/0009354/2022	STATE OF ODISHA CHANDESWAR PRADHAN	JANGYA PRAKASH PARIDA	// JODAPADAR /45 /2022
		VS	VS	()
467	ABLAPL/0009355/2022	STATE OF ODISHA JAYANANDA MAJHI	JAGABANDHU SAHU	// PUINTALA /132 /2022
		VS	VS	()
468	ABLAPL/0009356/2022	STATE OF ODISHA SAGAR DHAL @ SAGARIIT DHAL	SURYAKANTA DWIBEDI	// FATEGARH /63 /2022
		VS	VS	()
469	ABLAPL/0009357/2022	STATE OF ODISHA BHAGABATI THAKUR	JAGABANDHU SAHU	// BOLANGIR TOWN /323 /2022
		VS	VS	()
470	ABLAPL/0009358/2022	STATE OF ODISHA BRUNDABAN SAMAL	SUSANTA KUMAR BARAL	// / /0
		VS	VS	()
471	ABLAPL/0009359/2022	STATE OF ODISHA KAILASH PAIKARAY @ KAILAS PAIKRAY	JANGYA PRAKASH PARIDA	// JODAPADAR /45 /2022
		VS	VS	()
472	ABLAPL/0009360/2022	STATE OF ODISHA BIBHUTIBHUSAN MAJHI	JANGYA PRAKASH PARIDA	// JODAPADAR /52 /2022
		VS	VS	()
473	ABLAPL/0009361/2022	STATE OF ODISHA AKSHAY RANJAN DAS	BASUDEV BARIK	// MAHILA P.S. BUXIBAZAR /87 /2022
		VS	VS	()
474	ABLAPL/0009362/2022	STATE OF ODISHA JATADHARI BARISHAL	JANGYA PRAKASH PARIDA	// JODAPADAR /52 /2022
		VS	VS	()
475	ABLAPL/0009363/2022	STATE OF ODISHA SUSHANTA KUMAR NAYAK	PABITRA KUMAR NAYAK	// TANGARPALI /118 /2022
		VS	VS	()
476	ABLAPL/0009364/2022	STATE OF ODISHA SURENDRA SUNDRAY @ SURENDRA SUNDARAY	JANGYA PRAKASH PARIDA	// JODAPADAR /45 /2022
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :01/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
477	ABLAPL/0009365/2022	STATE OF ODISHA SUKANT SWAIN @ SUKANTA KUMAR SWAIN VS	JANGYA PRAKASH PARIDA VS	// JODAPADAR /52 /2022 ()
478	ABLAPL/0009366/2022	STATE OF ODISHA SANTOSH BARISAL @ SANTOSH KUMAR BARISAL VS	JANGYA PRAKASH PARIDA VS	// JODAPADAR /52 /2022 ()
479	ABLAPL/0009367/2022	STATE OF ODISHA NILA BEHERA VS	SURENDRA KUMAR ROUT VS	// TANGI (KHURDA) /242 /2022 ()
480	ABLAPL/0009368/2022	STATE OF ODISHA SOMANATHA PAIKARAY @ SOMANATH PAIKARAY VS	JANGYA PRAKASH PARIDA VS	// JODAPADAR /45 /2022 ()
481	ABLAPL/0009369/2022	STATE OF ODISHA SANATAN BEHERA VS	DEBENDRA MOHANTA VS	// PARADEEP /231 /2022 ()
482	ABLAPL/0009370/2022	STATE OF ODISHA MANAS BARAL VS	DEBENDRA MOHANTA VS	// PARADEEP /229 /2022 ()
483	ABLAPL/0009371/2022	STATE OF ODISHA SUBASH RAUTARAY VS STATE OF ODISHA	BHARAT JALLI VS	// BEGUNIA P.S. /184 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :01/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	
2	2/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	
3	2/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	
4	2/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	
5	2/2022 COPET/65/2013	M/S.KRSNA MINERALS-MP	
6	12/2022 CRLMA/188/2022	PATITAPABANA JENA-MP	ADV.
7	14/2022 RVWPET(RPC)/60/2019	STATE OF ODISHA-MP	M/S.BHABANI SANKAR TRIPATHY 1, A. TRIPATHY, A
8	25/2022 WPCRL/82/2022	MANOJ MANDAL-MP	RITA SINGH
9	26/2022 WPCRL/1110/2012	SMT.MALATI TUDU-MP	M/S.MANORANJAN MOHAPATRA
10	26/2022 WPCRL/1110/2012	SMT.MALATI TUDU-MP	M/S.MANORANJAN MOHAPATRA
11	26/2022 WPCRL/1110/2012	SMT.MALATI TUDU-MP	M/S.MANORANJAN MOHAPATRA
12	34/2022 RFA/160/2007	GOURANGA C.MOHANTY-MP	M/S.P.K.RATH
13	34/2022 RFA/160/2007	GOURANGA C.MOHANTY-MP	M/S.P.K.RATH
14	165/2022 MATA/74/2020	ANGSUMAN ROY-MP	M/S.KABERI MOHANTY,R.KHATUN, S.K.DASH
15	166/2022 MATA/152/2022	MANINI JENA @ ROY-MP	SOUBHAGYA KUMAR DASH
16	167/2022 MATA/152/2022	MANINI JENA @ ROY-MP	SOUBHAGYA KUMAR DASH
17	185/2022 RVWPET/175/2022	THE AUTHORISED SIGNATORY,M/S NATIONAL INSURANCE	PREASANT KUMAR MAHALI
18	200/2022 CONTC/2786/2022	KAMALAKANTA SEN-MP	
19	201/2022 CONTC/2786/2022	KAMALAKANTA SEN-MP	
20	202/2022 CONTC/2786/2022	KAMALAKANTA SEN-MP	
21	226/2022 RPFAM/163/2022	NILANCHAL KAUSHALYA-MP	SHYAMANANDA MOHARANA
22	227/2022 RPFAM/163/2022	NILANCHAL KAUSHALYA-MP	SHYAMANANDA MOHARANA
23	258/2022 CRLMP/1559/2022	DHIRENDRA SAHU-MP	BRAHMA NANDA TRIPATHY
24	310/2022 TRP(C)/364/2019	SUMITRA NATH@NAYAK-MP	
25	311/2022 TRP(C)/275/2022	KAMALA MISHRA-MP	A.ROUTRAY
26	312/2022	RINA BEHERA-MP	S.K.KALIMUDDINE

27	TRP(C)/276/2022 449/2022 FAO/290/2022	INDUBATI MOHANTA-MP	BIRANCHI NARAYAN RATH
28	450/2022 FAO/250/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	PRASANT KUMAR MISHRA (1)
29	451/2022 FAO/250/2022	M/S. NEW INDIA ASSURANCE CO. LTD.-MP	PRASANT KUMAR MISHRA (1)
30	479/2022 CRLREV/635/2017	KISHORE KUMAR MOHAPATRA-MP	M/S.B.S.MISHRA
31	480/2022 CRLREV/352/2022	SK.MATLUB ALI-MP	SISIR KUMAR PUROHIT
32	739/2022 WPC(OAC)/1649/2016	SATYANARAYAN PATTNAIK-MP	BISWA BIHARI MOHANTY
33	758/2022 CMP/687/2022	ANUP KUMAR DHIRSAMANT-MP	BANSHIDHAR BAUG
34	759/2022 CMP/688/2022	ANUP KUMAR DHIRSAMANT-MP	BANSHIDHAR BAUG
35	760/2022 CMP/1733/2016	GOLAKA BIHARI ARYA-MP	M/S.BHAKTAHARI MOHANTY
36	761/2022 CMP/690/2022	SWAPNA CHAKRABORTY-MP	ABINASH ROUSTRAY
37	762/2022 CMP/691/2022	ANAND KUMAR AGRAWAL-MP	KALINGA KESHARI MOHAPATRA
38	763/2022 CMP/692/2022	JHUNULATA SAHOO-MP	A.C.SARANGI
39	764/2022 CMP/694/2022	PRABODHA KUMAR PANDA-MP	PRAFULLA KUMAR SAHOO
40	765/2022 CMP/505/2022	SUJIT KUMAR BEHERA-MP	BRAHMANANDA TRIPATHY
41	766/2022 CMP/696/2022	KHITISUTA NAIK-MP	PABITRA KUMAR NAYAK
42	792/2022 MACA/385/2022	R.LALITA-MP	PRADEEP KUMAR MISHRA
43	793/2022 MACA/385/2022	R.LALITA-MP	PRADEEP KUMAR MISHRA
44	794/2022 MACA/261/2022	AUTHORIZED SIGNATORY,ORIENTAL INSURANCE CO. LTD.-MP	DAMPALI KHAN
45	795/2022 MACA/265/2022	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	DAMPALI KHAN
46	796/2022 MACA/266/2022	AUTHORIZED SIGNATORY, ORIENTAL INSURANCE CO. LTD.-MP	DAMPALI KHAN
47	797/2022 MACA/386/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOHANTY
48	798/2022 MACA/386/2022	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOHANTY
49	811/2022 RSA/161/2002	SAUKILAL CHHUNIA-MP	M/S.N.C.PATI
50	812/2022 RSA/129/2020	SAROJINI DEVI-MP	NEELAKANTHA PANDA
51	813/2022 RSA/129/2020	SAROJINI DEVI-MP	NEELAKANTHA PANDA
52	814/2022 RSA/129/2020	SAROJINI DEVI-MP	NEELAKANTHA PANDA
53	815/2022 RSA/173/2022	SUSANTA KUMAR PANDA-MP	SOMADARSAN MOHANTY
54	816/2022 RSA/246/2013	ANTARYAMI@ANTARJYAMI-MP	M/S.GAUTAM MISRA, DINESH KUMAR PATRA
55	817/2022 RSA/246/2013	ANTARYAMI@ANTARJYAMI-MP	M/S.GAUTAM MISRA
56	818/2022 RSA/246/2013	ANTARYAMI@ANTARJYAMI-MP	M/S.GAUTAM MISRA
57	975/2022 ABLAPL/5171/2021	GOPAL @ SK.RIHAN-MP	

58	976/2022 ABLAPL/7821/2022	PRADEEP BEHERA-MP	
59	977/2022 ABLAPL/7692/2022	GOURANGA BEHERA-MP	
60	978/2022 ABLAPL/13749/2017	SUKANTA BEHERA-MP	AMLAN SHAKTI PAUL
61	979/2022 ABLAPL/8356/2022	ABHIMANYU BHUYAN-MP	
62	980/2022 ABLAPL/8233/2022	DURSAI GOUDA @ DURASAI NAYAK-MP	
63	981/2022 ABLAPL/4936/2022	SONU ROHIDAS-MP	
64	982/2022 ABLAPL/9324/2022	ALADINI LIMA-MP	RAJIB RATH
65	983/2022 ABLAPL/7394/2022	BAPUJI SAHOO @ BAPUJI CH SAHOO-MP	
66	984/2022 ABLAPL/6912/2022	PRADEEP KUMAR PRADHAN @ PRADEEP PRADHAN-MP	
67	985/2022 ABLAPL/16140/2021	DIBAKAR DALAI-MP	
68	986/2022 ABLAPL/8000/2022	JAYARAM DAS-MP	
69	987/2022 ABLAPL/5965/2022	ANATA PRASAD SAMANTRAY @ ANANTA SAMANTRAY @ SILUA-MP	
70	1169/2022 CRLA/258/2022	ARUN KUMAR PRUSTY-MP	BHABANI SHANKAR DASPARIDA
71	1170/2022 CRLA/98/2018	MITHUN BHOI-MP	M/S.BIBEKANANDA BAISAKH
72	1355/2022 BLAPL/2214/2022	KATA@ MANMATH BHOL-MP	DEBASNAN DAS
73	1356/2022 BLAPL/6495/2022	SUBIR KUMAR HOTA @ SILU-MP	
74	1358/2022 BLAPL/85/2022	RABINDRA SENAPATI-MP	RAJIB LOCHAN PATTNAIK
75	1359/2022 BLAPL/3152/2022	RAKESH @ ABU TAHIR GAZI-MP	
76	1360/2022 BLAPL/4275/2021	DILLIP KUMAR MISHRA-MP	SIDHARTHA DAS
77	1361/2022 BLAPL/6283/2022	SURENDAR KHANDAGIRI @ SURRENDRA-MP	
78	1362/2022 BLAPL/3571/2022	PAPULAL BANJARA-MP	
79	1363/2022 BLAPL/1093/2022	AJAY TRIPATHY-MP	JAGABANDHU SAHU
80	1364/2022 BLAPL/1937/2022	TANKADHAR SUNA-MP	JAGABANDHU SAHU
81	1365/2022 BLAPL/9950/2021	SURESH BISOI-MP	PRASANTA KUMAR SAHOO
82	1366/2022 BLAPL/5734/2022	GANGADHAR MUDULI-MP	PRASANTA KUMAR SAHOO
83	1367/2022 BLAPL/2838/2022	HADI DEI @ NAIK-MP	AMITAV TRIPATHY
84	1368/2022 BLAPL/3948/2022	JAGABANDHU KARMI @ KARMEE-MP	
85	1369/2022 BLAPL/619/2022	SK. TALIM @ BADI-MP	BISHNU PRASAD PRADHAN
86	1370/2022 BLAPL/2274/2019	HIMANSHU SEKHAR NAYAK-MP	
87	1371/2022 BLAPL/9634/2021	SANTOSH KUMAR KARAN-MP	S.N.BISWAL
88	1372/2022 BLAPL/3631/2022	BAIKUNTHANATH NAIK-MP	JUGAL KISHOR ROUT
89	1373/2022	BIJAY MOHANTY-MP	MR. ACHYUTANANAD PATTNAIK, M/S DASRATHI DA

90	BLAPL/4970/2021 1374/2022	PRAMOD DIGAL-MP	
91	BLAPL/8763/2021 1375/2022	RAJENDRA MACHHA-MP	PRASANTA KUMAR NANDA, M/S JULU KHANSAMA, I
92	BLAPL/136/2022 1647/2022	RABINDRA NATH MANDAL-MP	PRIYA RANJAN SINGH
93	CRLMC/2077/2022 1648/2022	SUNAKAR SWAIN-MP	TAPOBANTA BARIK
94	CRLMC/1785/2022 1649/2022	TRILOCHAN MALLICK-MP	M/S.DEBI PR.SARANGI
95	CRLMC/2081/2017 1650/2022	KANHUA@JYOTI RANJAN SAMAL@JYOTI PRAKASH SAMAL-MP	M/S.DAS
96	CRLMC/2079/2022 1651/2022	MANAS KUMAR ROUT @PINKU-MP	ARIJEET MISHRA
97	CRLMC/2080/2022 1652/2022	SANAT KU.MOHANTY-MP	M/S.SK.ZAFARULLA
98	CRLMC/91/2016 1653/2022	KESHABA SAHU-MP	SOURA CHANDRA MOHAPATRA
99	CRLMC/2081/2022 1654/2022	SUPRABHA SWAIN-MP	
100	CRLMC/5223/2014 1655/2022	JAGANNATH PATNAIK-MP	BIDYADHAR MANASINGH
101	CRLMC/2082/2022 1656/2022	HEMANT PANIGRAHI-MP	SADAYALAXMI PATNAIK
102	CRLMC/2083/2022 1657/2022	DINAMANI PATEL-MP	SUBRAT MISRA
103	CRLMC/2084/2022 1658/2022	LALITA MOHAN MUDULI-MP	M/S.BASANTA KUMAR DAS
104	CRLMC/2473/2018 1659/2022	RENU PRAVA MOHAPATRA-MP	SUDEEP KUMAR SARANGI
105	CRLMC/2085/2022 1660/2022	SWADHIN KUMAR JENA@SWADHIN JENA-MP	SURYAKANTA DWIBEDI
106	CRLMC/2087/2022 1661/2022	LINKAN PRADHAN-MP	SAMBEET PATTANAYAK
107	CRLMC/2090/2022 1662/2022	M/S. ARSS DAMOH HIRAPUR TOLLS PRIVATE LTD.-MP	TUSAR KUMAR MISHRA
108	CRLMC/2091/2022 1663/2022	CHINTU@SOURAV PRASAD MAJHI-MP	PRAVASH CHANDRA JENA
109	CRLMC/2092/2022 1664/2022	SUNIL NAIK-MP	BISWAJIT RANJAN TRIPATHY
110	CRLMC/2093/2022 1665/2022	SATYABHAN GARADA-MP	BISWAJIT RANJAN TRIPATHY
111	CRLMC/2094/2022 1666/2022	BALMIKI KHANDAGIRI-MP	BISWAJIT RANJAN TRIPATHY
112	CRLMC/2095/2022 1667/2022	MANJIT SINGH@MANJIT SINGH CHHABRA-MP	PABITRA KUMAR NAYAK
113	CRLMC/2096/2022 2571/2022	TP CENTRAL ODISHA DISTRIBUTION LTD.-MP	SARADA PRASANNA SARANGI
114	WA/676/2022 2572/2022	SUVENDU MOHANTY-MP	M/S.JAYDEV SENGUPTA
115	WA/38/2016 2573/2022	SANTOSH KUMAR PANDA-MP	DAYANIDHI MISHRA
116	WA/922/2022 2574/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
117	WA/1040/2022 2575/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
118	WA/1040/2022 2576/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
119	WA/1040/2022 10271/2022	ANIL DAS-MP	NIRMAL CHANDRA DAS
120	WP(C)/14456/2021 10272/2022	MANABHANJAN MEHER-MP	BIYOTKESH MOHANTY
	WP(C)/19222/2022		

121	10273/2022 WP(C)/19224/2022	BIDYASINI GOUDA-MP	DINESH KUMAR PANDA
122	10274/2022 WP(C)/19225/2022	M/S. TARINI MINERALS PVT. LTD., ROURKELA-MP	JAGABANDHU SAHOO
123	10275/2022 WP(C)/17511/2022	SRABAN KUMAR SARAF-MP	LOKANATH RATH
124	10276/2022 WP(C)/4865/2015	SWETAPADMA BASTIA-MP	M/S.JAYDEV SENGUPTA
125	10277/2022 WP(C)/19239/2022	DAMBARUDHAR RAULA-MP	RAMA KRISHNA BISOI
126	10278/2022 WP(C)/19242/2022	RAJENDRA BEHERA-MP	BIJAYA KUMAR BEHERA 1
127	10279/2022 WP(C)/19243/2022	JAYANTI BEHERA-MP	BIRAJA PRASANNA DAS
128	10280/2022 WP(C)/9175/2022	D.CHELPATI RAO-MP	
129	10281/2022 WP(C)/19244/2022	D.RAMULU @ D.RAMULU SWAMI-MP	BIJAYA KUMAR BEHERA 1
130	10282/2022 WP(C)/19245/2022	SASHI PATRA KHARA-MP	RAJIB LOCHAN PATTNAIK
131	10283/2022 WP(C)/38471/2021	BADAL BIHARI PATTANAIK-MP	PRAKASH K. MISHRA
132	10284/2022 WP(C)/31604/2021	KIRANBALA MOHANTY-MP	
133	10285/2022 WP(C)/19250/2022	JAMINIBALA PATTNAIK-MP	SOURENDRA KUMAR KANUNGO
134	10286/2022 WP(C)/19249/2022	PANCHANAN BEHERA-MP	PRABHU PRASANNA BEHERA
135	10287/2022 WP(C)/19251/2022	NILADRI BHUSAN PATTASANI-MP	PRABHU PRASANNA BEHERA
136	10288/2022 WP(C)/19253/2022	ANIMA MOHANTY-MP	SANGRAM KUMAR SINGH
137	10289/2022 WP(C)/19252/2022	BABITA RANI SAHOO-MP	SANGRAM KUMAR SINGH
138	10290/2022 WP(C)/17360/2022	SUBHRAKANTA SHARMA-MP	PRABODHA CH. NAYAK
139	10291/2022 WP(C)/19256/2022	DEBENDRA KUMAR JENA-MP	BHAGABAN MOHANTY
140	10292/2022 WP(C)/19257/2022	HEMANTA KUMAR BISWAL-MP	BHAGABAN MOHANTY
141	10293/2022 WP(C)/19259/2022	PRASANNA KUMAR SETHY-MP	NIRANJAN LENKA
142	10294/2022 WP(C)/19264/2022	MAMATA PARIDA-MP	LAXMIKANTA MOHANTY
143	10295/2022 WP(C)/19266/2022	BABURAM BEHERA-MP	LAXMIKANTA MOHANTY
144	10296/2022 WP(C)/19265/2022	SUKANTA KUMAR JENA-MP	UPENDRA KUMAR SAMAL
145	10297/2022 WP(C)/19267/2022	TAPAS KUMAR ROUT-MP	DEBASIS ROUT
146	10298/2022 WP(C)/19268/2022	AMARESHA ROUSTRAY-MP	DEBASIS ROUT
147	10299/2022 WP(C)/19269/2022	RANJIT KUMAR CHHATOI-MP	LAXMIKANTA MOHANTY
148	10300/2022 WP(C)/19248/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA
149	10301/2022 WP(C)/19271/2022	BASANTI NAIK-MP	ARIJEET MISHRA
150	10302/2022 WP(C)/19272/2022	BABAITA GIRI-MP	PARTHA SARATHI NAYAK
151	10303/2022 WP(C)/19274/2022	DIPTI MADHURI LAKRA-MP	SANJAYA KUMAR BEHERA
152	10304/2022	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, AGA



153	WP(C)/19255/2022 10305/2022	GYANARANJAN SWAIN-MP	SANJAYA KUMAR BEHERA
154	WP(C)/19277/2022 10306/2022	BISWAJIT NAYAK @ BISWAJEET NAYAK-MP	PRAFULLA KUMAR RATH
155	WP(C)/19280/2022 10307/2022	DILLIP KUMAR PANDA-MP	SAROJ KUMAR DSH
156	WP(C)/19281/2022 10308/2022	HEMANTA SAHU-MP	PRAFULLA KUMAR RATH
157	WP(C)/19282/2022 10309/2022	BISWAJIT NAYAK@ BISWAJEET NAYAK-MP	PRAFULLA KUMAR RATH
158	WP(C)/19283/2022 10310/2022	DEBASISH BASURI-MP	HARA PRASAD RATH
159	WP(C)/19292/2022 10311/2022	MANORANJAN PRADHAN-MP	ASHOK PATTANAIAK
160	WP(C)/19293/2022 10312/2022	MANORANJAN PRADHAN-MP	ASHOK PATTANAIAK
161	WP(C)/19293/2022 10313/2022	RABINDRA KUMAR MALIK-MP	NIRMAL KUMAR DAS
162	WP(C)/19294/2022 10314/2022	SHANKAR LAL AGRAWAL-MP	SIDHARTHA RAY
163	WP(C)/19288/2022 10315/2022	M/S NATIONAL INSURANCE COMPANY LTD., KOLKATA-MP	PASANTA KUMAR MAHALI
164	WP(C)/19295/2022 10316/2022	SRI SRI RAVISHANKAR VIDYA MANDIR, DHENKANAL-MP	CHARIPAD MOHANTY
165	WP(C)/19296/2022 10317/2022	M/S DURGA MADHAB ENTERPRISES-MP	AMITAV TRIPATHY
166	WP(C)/27628/2021 10318/2022	SHYAM LAL AGRAWAL-MP	JYOTIRMAY GUPTA
167	WP(C)/19101/2022 10319/2022	AMIT KUMAR SAHU-MP	BANSHIDHAR BAUG
168	WP(C)/19298/2022 10320/2022	KHAGESWAR SWAIN-MP	CHITTARANJAN PATTNAIK
169	WP(C)/13048/2022 10321/2022	LAXMIDHAR MOHARANA-MP	SIBA NARAYAN BISWAL
170	WP(C)/18310/2022 10322/2022	PRADEEPTA KISHORE JENA-MP	ARABINDA TRIPATHY
171	WP(C)/19301/2022 10323/2022	DEVARAJ SETHI-MP	INDRAMANI SAHOO
172	WP(C)/23765/2020 10324/2022	SANTANU KUMAR BUDHIA-MP	SURYAKANTA DWIBEDI
173	WP(C)/19303/2022 10325/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
174	WP(C)/19297/2022 10326/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
175	WP(C)/19297/2022 10327/2022	BANITA SARANGI-MP	SAMEER KUMAR DAS
176	WP(C)/19310/2022 10328/2022	RAKESH KUMAR SETHI-MP	DHARMENDRA SETHY
177	WP(C)/19313/2022 10329/2022	G.MAHESWAR DORA-MP	MUKUNDA CHANDRA MISHRA
178	WP(C)/19316/2022 10330/2022	TRILOCHAN BEHERA-MP	BIREN SANKAR TRIPATHY
179	WP(C)/19317/2022 10331/2022	JAGANATH SAHU-MP	MUKUNDA CHANDRA MISHRA
180	WP(C)/19318/2022 10332/2022	SUSHANTA KUMAR MISHRA-MP	BIREN SANKAR TRIPATHY
181	WP(C)/19319/2022 10333/2022	BIJAY KUMAR BEHERA-MP	T.K.J.SAMANTA
182	WP(C)/19321/2022 10334/2022	MANOJ KUMAR SATPATHY-MP	KUNAL KUMAR SWAIN
183	WP(C)/18372/2021 10335/2022	PRADEEP KUMAR MAHANTA-MP	ASHOK KUMAR APAT
	WP(C)/17962/2022		

184	10336/2022 WP(C)/15466/2022	SURIA BEGUM-MP	MANAS DAS BURMA
185	10337/2022 WP(C)/19326/2022	M/S. JAY MATA DE MINERALS, MAYURBHANJ-MP	GYANESWAR SATPATHY
186	10338/2022 WP(C)/19329/2022	ARUN KUMAR DAS-MP	AMIYA KUMAR MOHANTY A
187	10339/2022 WP(C)/39694/2021	KANCHANBALA NAYAK-MP	AMITAV DAS
188	10340/2022 WP(C)/19331/2022	MADHUMITA BALIARSINGH-MP	TRILOCHAN DASH
189	10341/2022 WP(C)/19333/2022	RAJ NARAYAN BEHERA-MP	ANJAN KUMAR BISWAL
190	10342/2022 WP(C)/20272/2017	THE WORKING PLANS OFFICER,ANGUL-MP	ADDL GOVT ADVOCATE
191	10343/2022 WP(C)/19325/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
192	10344/2022 WP(C)/11136/2018	STATE OF ODISHA-MP	ADDL GOVT ADVOCATE
193	10345/2022 WP(C)/19325/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
194	10346/2022 WP(C)/17785/2022	RAMAKRUSHNA SIKHYA SEVA SAMITI-MP	DAYANIDHI MISHRA
195	10347/2022 WP(C)/19343/2022	SUDHIR KUMAR PADHI-MP	RABINARAYAN MOHANTY
196	10348/2022 WP(C)/17925/2015	SATRUGHNA ROUT-MP	M/S.SUSANTA KUMAR JETHY
197	10349/2022 WP(C)/19346/2022	RATNAKAR DAS-MP	SAMEER KUMAR DAS
198	10350/2022 WP(C)/19347/2022	ASHOK KUMAR JAIN-MP	DEBENDRA KUMAR SAHOO 1
199	10351/2022 WP(C)/19348/2022	UJJALA KISHORE MAJHI-MP	PRITAM KUMAR MOHANTY
200	10352/2022 WP(C)/19350/2022	ASHANTI ROUT-MP	DEBENDRA KUMAR DHAR
201	10353/2022 WP(C)/19349/2022	BICHITRA NANDA SAHOO-MP	RAMDAS ACHARY
202	10354/2022 WP(C)/231/2021	MAHESWAR NAYAK-MP	SUKANTA KUMAR NAYAK
203	10355/2022 WP(C)/17998/2022	PHIROJ KHAN-MP	UMESH CHANDRA BEHURA
204	10356/2022 WP(C)/19354/2022	BHISMA PRADHAN-MP	PABITRA KUMAR NAYAK
205	10357/2022 WP(C)/19344/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
206	10358/2022 WP(C)/16871/2022	BIJAY KUMAR RAY-MP	AMIT PRASAD BOSE
207	10359/2022 WP(C)/19344/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
208	10360/2022 WP(C)/19358/2022	PANCHANAN GANTAYAT-MP	ABHISHEK MOHANTY
209	10361/2022 WP(C)/19360/2022	ALUMNI TRUST, BBSR-MP	AMIT PRASAD BOSE
210	10362/2022 WP(C)/19361/2022	BISWAJIT DASH-MP	HIMANSU SEKHAR DEO
211	10363/2022 WP(C)/15946/2019	BIDYADHARA NAYAK-MP	M/S.PRAFULLA KU.RATH
212	10364/2022 WP(C)/19365/2022	GURUDEV SINGH-MP	SUKANTA KUMAR DALAI
213	10365/2022 WP(C)/19368/2022	PROSANTO BEHERA-MP	S.K.SAMAL
214	10366/2022 WP(C)/19370/2022	PRANATI CHINHARA-MP	SHIVSANKAR MOHANTY
215	10367/2022	PRANATI CHINHARA-MP	SHIVSANKAR MOHANTY

216	WP(C)/19370/2022 10368/2022	HINDUJA NATIONAL POWER CORPORATION LIMITED-M	MR.S.P.MISHRA, M/S SOUMYA MISHRA
217	WP(C)/18496/2018 10369/2022	PRANATI CHINHARA-MP	SHIVSANKAR MOHANTY
218	WP(C)/19372/2022 10370/2022	NALLA SANDHYA-MP	SAUBHAGYA KUMAR SAMAL
219	WP(C)/19376/2022 10371/2022	BIJAY KUMAR MOHANTY-MP	J.K.KHANDAYATRAY
220	WP(C)/19375/2022 10372/2022	SUBHKANTA SAHOO-MP	ALOK KUMAR KAR
221	WP(C)/19379/2022 10373/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
222	WP(C)/19357/2022 10374/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
223	WP(C)/19357/2022 10375/2022	SANTOSH KUMAR SWAIN-MP	DIPTI RANJAN SWAIN
224	WP(C)/19205/2022 10376/2022	SAUMYA RANJAN PATTNAIK-MP	SAUBHAGYA KUMAR SAMAL
225	WP(C)/19383/2022 10377/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
226	WP(C)/19366/2022 10378/2022	STATE OF ODISHA-MP	DHANANJAYA MUND, AGA
227	WP(C)/19366/2022 10379/2022	SCHOOL MANAGING COMMITTEE (SMC) OF PATENIGAOKUNJALRYM	SRISWAMI
228	WP(C)/19385/2022 10380/2022	SATYABHAMA BAL RESIDENTIAL SPIRITUAL DEGREE COLLEGE	KUMARREMA
	WP(C)/19386/2022		